

CENTRAL ELECTRICITY REGULATORY COMMISSION

Record of Proceedings

PETITION No. 315/2009

Sub: Petition under Section 79 (1) (c), (f) and (k) read with Section 11 (1) of the Electricity Act, 2003 read with regulation 26 of the Central Electricity Regulatory Commission (Open Access in inter-State Transmission) Regulations, 2008.

.Date of hearing : 24.6.2010

Coram : Shri V.S.Verma, Member
Shri M.Deena Dayalan, Member

Petitioner : M/s Vedanta Aluminum Limited, Bhubaneswar

Respondents : State Load Despatch Centre,
Orissa Power Transmission Corporation Ltd,
Bhubaneswar

Parties present : Miss Sikha, Advocate, Petitioner
Shri R.K.Mehta, Advocate, SLDC

Learned proxy counsel for the petitioner submitted that the counsel appearing in this matter was unable to appear before the Commission due to personal difficulties and prayed for adjournment of the matter.

2. The Commission allowed the request of the learned counsel for the petitioner.

3. The application shall be notified for hearing on 22.7.2010.

Sd/-
(T.Rout)
Joint Chief (Law)